

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice R.K. Pattanaik today, the 21th April, 2026.

**COURT NO - III (OLD BUILDING)
THE HON'BLE MR. JUSTICE R.K.PATTANAIAK**

FOR ORDERS

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|-----------------|--|-----------------------------|------------------------------|
| 1) | ABLAPL/14610/2015
(IA no.460/26 at fl.R for extension of time may kindly be seen. A disp. of case.)MENTION ADVOCATE FORPETITIONER:
M/S. AKSHYA KU. SAHOO,
B.K.NAYAK,
A.KALASH,S.K.SWAIN M/S.
KABIRAJ PRADHAN,
U.K.PANDA,G.SAHU,P.K.PATAS ANI, M/S. AKSHYA KUMAR SAHOO,A.KALASH | RAMESH PRADHAN
Vs | M/S.N.SAHANI
K.PRADHAN |
| STATE OF ORISSA | | | |
| 2) | ABLAPL/9797/2020
(IA no.494/26 for extension of time at fl.P may kindly be seen. A disp. of case.)MENTION ADVOCATE FOR PETITIONER:
GOKULANANDA SAHU,
U.K.PANDA | BHOJRAJ SAHU
Vs | ANITA SAHOO
S.SAHOO |
| STATE OF ODISHA | | | |
| 3) | ABLAPL/184/2026
(Order no 02 Dated 03 .02. 2026 may kindly be seen. I. A. No 535 of2026 for modification/ for Extension of time is at Flag 'Q' may kindly be seen. A Disposed of Case.) MENTION | SAMALI DAS
Vs | DEEPAK KU SAHOO |
| STATE OF ODISHA | | | |
| 4) | ABLAPL/244/2026
(Order No.02,dt: 04.02.2026 may kindly be seen. i)
I.A.No.437/2026 is at flag-K for Extension of surrender date. copy not served. A dispd. of case.)
MENTION | SUNITA MISHRA
Vs | SANJIT MISHRA
S.R.SUBUDHI |
| STATE OF ODISHA | | | |

- 5) ABLAPL/260/2026
(Order No.01,dt: 15.01.2026 may kindly be seen. i) Year of the case has been inadvertently typed as ABLAPL No.260/2025 instead of ABLAPL No.260/2026. ii) I.A.No.564/2026 is at flag-T for Extension of time. copy not served. A dispd. of case.) MENTION
- RAJU NAYAK
Vs
- ARIJEET MISHRA
S.K.JENA, S.BISWAL,
R.MAHATO, K.P.MUKHI,
I.MISHRA
- 6) ABLAPL/962/2026
(I.A.No.346/2026 is at flag-K for Extension of time to surrender date. copy not served. A disp of case.)MENTION
- STATE OF ODISHA
MANORANJAN BHOI
Vs
- BISWARANJAN DALAI
M.R. DAS, D. LENKA, R. K. JENA,
L.MOHARANA
- 7) ABLAPL/978/2026
(Order No.01 & 02,dt: 13.02.2026 & 12.03.2026 may kindly be seen. i) I.A.No.533/2026 is at flag-M for Modification of order/Extension of time to surrender date. copy served. A dispd. of case.) MENTION
- STATE OF ODISHA
PRASANTA KUMAR NAYAK
Vs
- DEEPAK KU SAHOO
- 8) ABLAPL/1132/2026
(Order dt 25.2.2026 may kindly be seen. 1) IA No 481/2026 for modification/ extension of time is at Flag B may kindly be seen. (A disposed of case.)MENTION
- STATE OF ODISHA
GURUPRASAD MOHANTA @
MOHANTO
Vs
- HEMANTA KUMAR MOHANTA
P.MOHANTA, M.PAGAL
- 9) ABLAPL/1421/2026
(Order No.-01 dated: 12.03.2026 may kindly be seen. IA no. 512/2026 for extension of time to surrender is at flag 'B'. A dispd. of case. M/S Sanjit Mishra entered appearance on behalf of petitioner by filing Vnama kept below record. PET ADV. SANJIT MISHRA.) MENTION P/L
- STATE OF ODISHA
HARA PRASAD SETHI
Vs
- SMRUTI RANJAN ROUT
K.C.BEHERA, A.K.DASH,
M.R.NAYAK, S.K.HOTA,
S.S.SAMAL, A.K.CHOUDHURY

STATE OF ODISHA

10) ABLAPL/1438/2026
(Order No.-01 dated: 13.02.2026 may kindly be seen. The date of order is inadvertently typed as "13.02.2026" instead of "13.03.2026", as the matter was listed on "13.03.2026". IA no. 480/2026 for modification of order dt: 13.03.2026 is at flag 'B' For Orders. (A disp. of case.) MENTION

BISWAJIT MOHANTA
Vs

HEMANTA KUMAR MOHANTA
M.PAGAL

11) ABLAPL/1768/2026
(IA No-568/2026 dated 10/04/2026 for modification of Order is at flag 'L' may kindly be seen. A dispd. of case.) MENTION

STATE OF ODISHA

RITANJALI MALLICK
Vs

PRATIK DASH
D.BARIK, S.K.BARIK

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
21.04.2026

SD/ SHIBASISH GIRI
DY.REGISTRAR (JUDL.)